

Intercontinental, Clarks Varanasi, Oberoi Palace Hotel, Srinagar, Great Eastern Hotel, Calcutta, Ambassador Hotel, Delhi, Grand Hotel, Calcutta and Natraj Hotel, Bombay during the last five years; and

(b) the steps taken by Government to see that the amount has been properly utilized for the hotel business?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) A statement showing the amounts of foreign exchange recommended for release to enable these hotels to import capital equipment during the last five years, is attached.

*Statement*

Sr. No.	Name of the Hotel	Amount of foreign exchange recommended for release during the last five years for import of hotel equipment
1.	Oberoi-Intercontinental, New Delhi	Rs. 11,98,886.20*
2.	Clerks, Varanasi	Rs. 52,850.00
3.	Oberoi Palace Hotel, Srinagar	Rs. 1,03,072.00
4.	Great Eastern Hotel, Calcutta	Rs. 84,400.00
5.	Ambassador Hotel, Delhi	Rs. 2,44,070.00
6.	Grand Hotel, Calcutta	Rs. 3,40,974.00
7.	Natraj Hotel, Bombay	Rs. 1,44,532.00

(b) Random checks are carried out by the Tourist Offices, where considered necessary.

and will be laid on the Table of the House.

**Indra Market, Delhi**

**Profit Making by Officers of Chief Commissioner's Office, Delhi by Sale of Plots**

10494. SHRI ARJUN SINGH BHADORIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to hold an enquiry into the allegations made that the Officers of Chief Commissioner's Offices, Delhi have made a net profit of Rs. 25 thousand to Rupees 30 thousand by selling three plots allotted to them in their Co-operative Housing Society, G.T. Road; and

(b) if so, whether the culprits will be asked to hand back the profits to Government?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b). The information is being collected

10495. SHRI KASHI NATH PANDEY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a boundary wall was started on northern side of Indra Market, Delhi but the work was stopped in September, 1965 due to Indo-Pak conflict; and

(b) if so, when the work will start again so that the boundary wall is completed on all sides to check the entry of trucks in the market?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b). It is a fact that the construction of boundary wall on northern side of Indra Market was started but the work was suspended in 1965 due to dispute with the contractor regarding rates of the items of the contract. The dispute has now been

\*This does not include import of equipment against EXIM Bank loan.

settled and work is likely to be started soon.

#### Hostile Mizos' Attack on Police Petrol

10496. SHRI KASHI NATH PANDEY: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that a gang of Mizo Hostiles attacked a Police petrol near Imphal-Tamenglong Road on the 27th April, 1968 ; and

(b) if so, the number of Policemen injured and killed in this clash ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : (a) No, Sir.

(b) Does not arise.

#### Rise of Anti-Social Elements in Indra Market, Delhi

10497. SHRI KASHI NATH PANDEY: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether any complaint or representation has been received by the Delhi Administration, Traffic Police and Inspector General of Police, Delhi about spread of goondas and unsocial activities in Indra Market, Sabzimandi, Delhi ;

(b) if so, from whom and the action taken in the matter ;

(c) whether it is a fact that since shops are opened all the twenty four hours, all such unsocial activities are done in the shops at night ; and

(d) the steps taken by the police to see that all shops of commission Agents are closed at 8.30 P.M. sharp ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). A complaint was received by the Delhi Police about the spread of goondas and unsocial activities in the Indra Market. The complaint was enquired into and the allegations were found to be incorrect.

(c) and (d). The shops in the Indra Market do not remain open all the 24 hours. Their opening and closing hours are governed by the provisions of the Delhi Shops and Establishments Act, 1954. The officers of the Inspectorate of Shops

and Establishments inspect the shops from time to time. During the period from 1.1.68 to 30.4.68, the Indra Market shops were inspected 29 times and 39 prosecutions were launched against the shops and establishments for violating the provisions of the Act.

#### Sabzimandi Market, Delhi

10498. SHRI JUGAL MONDAL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Delhi Administration is shifting the Fruit and Vegetable Market from Sabzimandi, Delhi to Azadpur ; and

(b) if so, whether Government would consider converting the vacated place into a park as there is no park in whole of this congested area.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Yes, Sir.

(b) No, Sir. The land use for the area in the Master Plan provides for a fruit and vegetable market. As such, a park cannot be provided there in contravention of the provisions of the Master Plan.

#### Indra Market, Delhi

10499. SHRI JUGAL MONDAL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Government land in Indra Market, Delhi is occupied by Fruit Commission Agents, Tea Stalls, Rebrries and this is causing great hardships to the residents ;

(b) if so, the steps being taken by Government to see that the goods are removed from the roads ; and

(c) the number of times during 1967 Enforcement Directorate have removed the goods from the road ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Thirty-two licensed rehries are occupying land outside Indra Market for more than ten years and ten tea stalls are occupying pri-